

IN THE HIGH COURT AT CALCUTTA

NOTIFICATION

No. 3116 – RG.

Date: 31.08.2020.

It is hereby notified for information of all concerned that the High Court at Calcutta, Circuit Benches of High Court at Andaman & Nicobar Islands and Jalpaiguri and the district judiciary in West Bengal shall remain closed on 1st September, 2020 as a mark of respect to the departed soul of former President of India, Pranab Mukherjee.

It is further notified that if the funeral takes place on another day, then that day too shall be observed with solemn respect.

This order is issued under direction of the Hon'ble the Chief Justice, High Court, Calcutta and in tune with the Order issued by the Government of West Bengal.

By Order,

Sd/-

**[Rai Chattopadhyay]
Registrar General.**

MEMO NO. 1212 (37)/G DATED : 31.08.2020

Copy forwarded for information and taking necessary action to :-

1) The Court of the District Judge, Uttar Dinajpur at Raiganj 2-3-4-5) The Additional District & Sessions Judge, 1st/2nd, Raiganj/Islampur 6-7-8-9) The Additional District & Sessions Judge, Fast Track Court, 1st/2nd, Raiganj/Islampur 10-11) The Assistant Sessions Judge-cum-Civil Judge, Sr. Division, Rgj/Isl 12-13-14) The Chief Judicial Magistrate, Uttar Dinajpur at Raiganj/ACJM, Raiganj/Islampur 15) The Secretary, DLSA, Uttar Dinajpur at Raiganj 16-17-18-19) The Judicial Magistrate, 1st/2nd Raiganj/Islampur/The Principal Magistrate, JJB, U/D 20) The Civil Judge, Jr. Division, Additional Court-cum-JM, Rgj. 21) The Civil Judge, Jr. Division, Raiganj/Islampur, 23-24) The Civil Judge, Probationary, Raiganj/Islampur, 25-34) The Judge-in-charge of Nezarat/Accounts/Copying Civil/Copying Criminal/DRR/Forms & Stationery, Civil Courts, Raiganj/Islampur, 35-36) The Nodal Officer under eCourts Project, Uttar Dinajpur Judgeship, Raiganj/Islampur. 37) The System Assistant under eCourts Project, Uttar Dinajpur at Raiganj for uploading in the official website of Uttar Dinajpur Judgeship.

Sd/- Ajay Kumar Gupta,
District Judge, Uttar Dinajpur

MEMO NO. 1213 (8)/G DATED : 31.08.2020

Copy forwarded for information and taking necessary action to :-

1) The DM, Uttar Dinajpur 2-3) The Superintendent of Police, Raiganj/Islampur 4) The CMOH, UD 5-6) The President/Secretary, Uttar Dinajpur District Bar Association, Raiganj, 7-8) The PP / The GP, Uttar Dinajpur,

Sd/- Ajay Kumar Gupta,
District Judge, Uttar Dinajpur